

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 64 OF 2019 IN
DFR NO. 4919 OF 2018**

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hirehalli Solar Power Project LLP & Anr. ...Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Mr. Mayank Kshirsagar for R-1

ORDER

Issue notice to Respondents, returnable on 1-2-2019. Mr. Balaji Srinivasan takes notice on behalf of Respondent No. 1. Dasti, in addition, is permitted.

List the matter on **1-2-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**